

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **25.02.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.30 PM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
2.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
3.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4

After rising of 02.30 pm-Chennai Bench

Defective Cases

S.No.	e-filing No./Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	9805118/02148/2023	D. R. Balakrishna Raja Vs M.K. Rajagopalan & Anr.		
2.	9805118/01428/2023	The Central Board of Trustees Vs Sathavahana Ispath Limited		
3.	9805130/02120/2023	Palapala Ankamma Rao & Ors. Vs The Union of India & Ors.		
4.	9805111/02528/2023	LVS Finance Limited Vs Bhadravathi Balaji Oil Palms Limited& Ors.		

5.	9805118/01487/2023	Vejendra Srinivasa Rao VS Ganga Rocks Pvt Ltd & Ors.		
6.	9805118/00043/2024	Bhandari Construction and Developers Private Limited Vs Furein Construction Engineering Private Limited		
7.	9805118/00759/2024	Rajamanickam.M VS Amier Hamsa Ali Abbas Rawther		
8.	9805111/01030/2024	Gopal M Vs Ganga Reddy& Ors.		
9.	9805118/00970/2024	Jayashree Mohan Vs Pathukasahasram Raghunathan Raman		
10.	9805129/01068/2024	Sudheer Reddy Vs Immaneni Eswara Rao		
11.	9805130/01132/2024	Union of India through Under Secretary to govt. of India & Anr. Vs Southern Online Bio Technologies Ltd		
12.	9805118/01099/2024	Resolutional Professional in Reliable Cashew-Mr. Ravindra Beleyur		
13.	9805118/00591/2024	Renju Jose Vs State Bank of India		
14.	9805130/00568/2024	G P T Pharmaceuticals Private Limited Vs Punarvana Rasayan Private Limited		
15.	9805129/00823/2024	Nishi Shukla Vs Digisprint Solutions Private Limited & Ors.		
16.	9805118/01428/2024	S Delli Babu Vs Cura Health Care Pvt Lid& Ors.		
17.	9805118/01178/2024	Punjab National Bank Vs S Rajagopal & Anr.		
18.	9805118/01182/2024	Punjab National Bank Vs S Rajagopal & Anr.		

19.	9805118/01181/2024	Punjab National Bank Vs S Rajagopal & Anr.		
20.	9805111/01470/2024	Shakti Bhushan Vs Titan company Ltd.		
21.	9805118/01397/2024	Metal Gems Vs Saranya Forgings & Engineers India Private Limited		
22.	9805130/01463/2024	Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & Anr.		
23.	9805117/01560/2024	C.A. Jasin Jose Vs Ramesh Kesavan		
24.	9805117/01820/2024	The Assistant Commissioner of Central Taxes Vs Dileep K P		
25.	9805111/01685/2024	Vasudevan Sathyamoorthy Vs IDBI Trusteeship Services Limited & Anr.		
26.	Comp App (AT) (CH) (Ins) No. 109/2025 For Condone Delay IA No. 309/2025 (With defects)	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. Shreyas Jayasimha	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in